

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1925

ANSWERED ON:13.03.2007

HARASSMENT OF PARENTS

Barad Shri Jashubhai Dhanabhai;Kumar Shri Shailendra;Prabhu Shri Suresh Prabhakar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the cases of harassment to the parents by their children are increasing in the country ;
- (b) if so, the details in this regard ;
- (c) whether the Government has a proposal to bring a Bill to protect ageing parents ;
- (d) if so, the details in this regard; and
- (e) the time by which the Bill is likely to come into force?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT)

(a)&(b) : No such data is maintained centrally.

(c)to(e) : The Ministry of Social Justice & Empowerment is in the process of formulating a legislation to ensure the maintenance and welfare of parents and senior citizens. The Bill envisages setting up of Tribunals in every district to enforce the maintenance right of parents. The Bill also contains provisions for setting up of old age homes, better medical facilities for senior citizens and steps to ensure protection of their life and property. The Bill has been finalized but it is not possible to indicate a specific time frame by which it will come into force.